

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1294

ANSWERED ON:03.03.2016

Toll Tax

Chaudhary Shri P.P.;Gandhi Shri Dilip Kumar Mansukhlal;Joshi Shri Chandra Prakash;Kachhadia Shri Naranbhai;Owaisi Shri Asaduddin

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the Government has modified the rules and issued directions to charge 10 times more toll tax from overloaded vehicles and stop such vehicles at toll plazas; and

(b) if so, the number of vehicles on which action has been taken during the last six months, the State-wise details thereof?

Answer

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI PON. RADHAKRISHNAN)

(a) Yes, Madam.

(b) The information is being collected and will be laid on the Table of the House.
